

Pension Scheme for Grade II Deformed Leprosy Patients.





GOVERNMENT OF TRIPURA EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT AGARTALA; TRIPURA.

No. F. 3(72)/DSWE/PEN.CELL/2011(L)/9580(200)

Dated, Agartala, the 12th August, 2015.

NOTIFICATION

The Governor of Tripura is pleased to introduce a **Pension Scheme for Grade II Deformed Leprosy Patients** w.e.f. 1st August 2015 for the welfare of the Persons affected with Leprosy subject to fulfillment of the following criterion.

1. Name of The Scheme:

Pension Scheme for Leprosy Patients.

2. Targeted Beneficiaries:

The Persons affected with (Leprosy Grade) II shall be eligible for getting pension with the following conditions.

- i. The applicant of all ages shall be eligible for getting the benefit under this scheme irrespective of APL/BPL.
- ii. The applicant must be a resident of Tripura.
- iii. The applicant shall submit a certificate of condition by State Project Officer, NLEP along with the application. If the application is without a certificate, CDPO verify the condition with TLEP office.

3. Rate of Pension:

Rs. 500/- per month per beneficiary

4. Proposed Date for Implementing the Scheme:

1st August 2015.

5. Method of selection of Beneficiaries:

The applications would be invited from the eligible candidates by giving wide publicity through print media and electronic media for submitting it to the office of the CDPO of the concerned area. The concerned G.P /V.C / N.P /AMC as the case will be consulted by CDPO.

6. Sanctioning Authority:

The CDPOs will sanction the Pension to the eligible cases only with prior approval of the Govt. in the Department Social welfare & Social Education.

Tripura Gazette, Extraordinary Issue, August 31, 2015 A.D.

7. Evaluation and Monitoring:

The Department would monitor the progress of Payment of selected Beneficiaries in each month and submit a report to the govt. in each month.

8. Others:

The Govt, may make any change in the scheme as and when required.

By order of the Governor

(M. NAGARAJU)
Secretary to the
Government of Tripura